

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No.292 of 2020

IN THE MATTER OF:

Anand Rathi Global Finance Ltd.

...Appellant

Versus

Network Industries Ltd.

...Respondent

Present:

For Appellant: Mrs. Meghna R.M, Advocates.

For Respondent: Mr. Kanwal Chaudhary, Advocate for Respondent No.1

O R D E R

13.03.2020 Learned counsel for the 1st Respondent is seeking time to file reply affidavit. Allowed to file reply affidavit by 27.03.2020. Rejoinder, if any, may be filed till 07.04.2020.

Notice has already been served to the 2nd Respondent but nobody appeared on behalf of the 2nd Respondent. Therefore, proceeded ex parte.

Let the matter be fixed on **17th April, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/ Kam/